

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 65/2001  
CA NO.

CORAM:


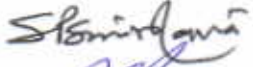

PRESENT: SH. R. VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2016

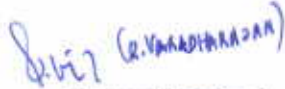
NAME OF THE COMPANY: **M/s. Aar Gee Board Pvt. Ltd. & Ors.**

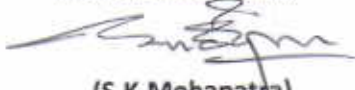
SECTION OF THE COMPANIES ACT: 634A of the Companies Act 1956.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	RAJIV BAHU	Advocate	Petitioners	
2.	S. P. Srivastava	Advocate	Petitioners	
3.	Ashish Halder	Advocate	Respondent	

ORDER

At request of the parties, the matter is adjourned to 8.8.2016 at 2.00 PM

  
(R. Varadharajan)  
Hon'ble Member (J)

  
(S. K. Mohapatra)  
Hon'ble Member (T)